GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:1056 ANSWERED ON:16.08.2012 NATIONAL RIVER Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has agreed to declare river Ganga as a National River;
- (b) if so, the details thereof;
- (c) the detailed status of legislation process in this regard; and
- (d) the time by which a final decision in this regard is likely to be taken?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) to (c) The Central Government has constituted the National Ganga River Basin Authority for abatement of pollution and conservation of river Ganga, vide Notification dated 20th February, 2009 issued under Section 3 of the Environment (Protection) Act, 1986(29 of 1986). It has been mentioned in the Notification that the river Ganga is of unique importance ascribed to reasons that are geographical, historical, socio-cultural and economic giving it the status of a national river.
- (d) Does not arise.